

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/11902 /A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the ^H 20 December, 2024.

Sub:- **Earned leave .**

Ref:- Your letter No. FC.XII-2/2023/365/E dated 17.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave for 11(eleven) days from 21.12.2024 to 31.12.2024** (sufficing 01.01.2025), subject to submission of your Leave Admissibility Report from the office of the Accountant General (A&E), Assam. Further, you are to hand over the charge of your Court and Office to the Counsellor, Family Court, Dhubri before proceeding on leave.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/11903 - 11904 /A, dated , 26-12-24

Copy forwarded to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

